

**F. No. QA-12015/1/2021-RARD-FSSAI**  
**Food Safety and Standards Authority of India**  
**(A Statutory Authority established under the Food Safety & Standards Act, 2006)**  
**(Quality Assurance Division)**  
**FDA Bhawan, Kotla Road, New Delhi – 110002**

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**Dated, the 13<sup>th</sup> January, 2022**

**Order**

In continuation to FSSAI Office Order of even number dated 16th November, 2021, the suspension of the below mentioned laboratory is hereby revoked with immediate effect.

- i. Scientific Food Testing Services (P) Ltd., Plot No. 16, D. No. 8, First Street, Thangam Colony, Anna Nagar West, Chennai - 600040.
2. This has the approval of Competent Authority.

**(Sweety Behera)**  
**Director (QA)**

**To**

1. Scientific Food testing Services (P) Ltd., Plot No. 16, D. No. 8, First Street, Thangam Colony, Anna Nagar West, Chennai, -600040.

**Copy to:**

1. All State Food Safety Commissioners;
2. CEO, NABL (HQ), New Delhi;
3. Executive Director (RCD), FSSAI (HQ), New Delhi;
4. Head (RCD), FSSAI (HQ), New Delhi;
5. Director (Imports), FSSAI (HQ), New Delhi;
6. CITO, FSSAI (HQ), New Delhi - for uploading in the FSSAI website.

**Copy for information to:**

1. PPS to Chairperson, FSSAI (HQ), New Delhi;
2. PS to CEO, FSSAI (HQ), New Delhi;
3. Director, EIC (HQ), New Delhi;
4. Chairman, APEDA (HQ), New Delhi;

5. Chairman, Tea Board (HQ), Kolkata;
6. CEO, IOPEPC (HQ), Mumbai, Maharashtra.